

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject:- Promotion of Civil Judges (Junior Division) as Civil Judges (Senior Division) on Adhoc basis.

ORDER

No.: 1533 of 2025/RG

Dated: 15.10.2025

After considering comparative seniority, vigilance report and performance of all Judicial officers falling in the consideration zone, evaluated in terms of Rule 7 of the Jammu & Kashmir and Ladakh Judicial Service Rules, 2025, the following Civil Judges (Junior Division), are temporarily promoted as Civil Judges (Senior Division), on adhoc basis:

1. Ms. Maleeka Sharma;
2. Ms. Ananta Raina;
3. Shri Shabir Ahmad Malik;
4. Shri Altaf Ahmad Mir;
5. Ms. Meera Bangotra;
6. Ms. Assma Chowdhary;
7. Ms. Urvashi Raina;
8. Shri Anjeet Singh;
9. Ms. Suhasni Vasistha; and
10. Shri Tarun Mahajan.

The adhoc promotion shall be subject to the following conditions:

- i) The adhoc promotion shall not confer any right of regular promotion or claim of seniority on regular basis.
- ii) The adhoc promotees shall be reverted to the cadre of Civil Judges (Jr. Division), in case sufficient posts are not available for their promotion on regular basis.
- iii) The adhoc promotees shall continue to work at their respective place of postings till their formal adjustment is made.

By Order.


(M.K Sharma)

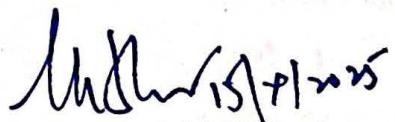
Registrar General (Officiating)

Dated: 15.10.2025

No.: 66196-228/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
6. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
7. All Principal District and Sessions Judge, UTs of J&K and Ladakh;
8. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;
.....for information.
9. Concerned Officers _____;
..... for information and necessary compliance.
10. Incharge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Order file.


Registrar General (Officiating)